

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 3587
TO BE ANSWERED ON 22ND MARCH, 2023**

CALLING NAME PRESENTATION

**3587. SHRI Y.S. AVINASH REDDY:
SHRI LALLU SINGH:**

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether telecom operators have expressed concerns over user privacy on the Telecom Regulatory Authority of India's Calling Name Presentation (CNAP) proposal under which phones would need to display the name of a caller, by extracting the name of the subscriber from their SIM registration data;
- (b) if so, the details thereof along with the present status thereto;
- (c) the details of the guidelines issued to Telecom Service Operators (TSPs) for implementation of Calling Name Presentation (CNAP) or Caller ID; and
- (d) whether the scheme would have any impact on the privacy of the users or callers, if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

- (a) & (b) A consultation paper on "Introduction of Calling Name Presentation (CNAP) in Telecommunication Networks" was released by Telecom Regulatory Authority of India (TRAI) on 29.11.2022 seeking comments from the stakeholders. In the comments, some of the Telecom Service Providers (TSPs) have expressed that user privacy concerns need to be taken care of while designing an appropriate solution for CNAP.
- (c) No guidelines have been issued to TSPs for implementation of CNAP.
- (d) Does not arise in view of 'c' above.
